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NOTIFICATION
INCOME TAX

NO 1595 (F.No.197/149/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "William Carey Study and Research Centre, Calcutta" for the purpose of the said section for and from the assessment year 1974-75.

Sd/-

(M. SWASTI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

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Near Rajouri Garden, New Delhi.

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2. The Commissioner of Income-tax, West Bengal-VII, Calcutta with reference to his letter No. Assmt./8302/CT, dated 27/29 Nov. 1976. SE/133/76-77
3. All Commissions of Income-tax.
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ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (DS&P)

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N O T I F I C A T I O N
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